

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.16/254/14
RT CP No.166/Chd/Hry/2017**

In the matter of:

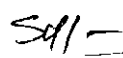
Mercurio Pallia Autoworks Pvt. Ltd.


...Petitioner

Present: None.

Case received by transfer from NCLT, New Delhi as the registered office of the Company is at Gurgaon in the State of Haryana. List the matter on 24.07.2017. Notice be issued to the petitioner by Speed Post for the date of hearing and also to the Registrar of Companies, NCR of Delhi and Haryana. It seems that this petition was not listed in the NCLT, New Delhi before it was received by this Tribunal.

Registry would page mark the entire record received from NCLT, New Delhi and report if the matter was ever listed before the Delhi Bench.


(Justice R.P. Nagrath)
Member(Judicial)


June 29, 2017
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